

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/68(KB)2021  
IA(I.B.C)/1966(KB)2023, IA(I.B.C)/608(KB)2024,  
IA(I.B.C)/468(KB)2024, IA(I.B.C)/1550(KB)2023,  
IA(I.B.C)/446(KB)2023, IA(I.B.C)/1559(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ANIT FINVEST PRIVATE LIMITED VS RIGA SUGAR COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Surendra Kumar, Adv. ] for sugar cane Department Govt of Bihar

Mr. Dipankar Das, Advocate ] for Bank of India

Mr. Udit Agarwal, Adv. ] for Applicant in IA 608 /2024 and IA 468/2024

Ms. Urmila Chakraborty, Adv. ] Applicant in IA 1966 of 2023

Mr. P. Agarwal, Adv.

Ms. Champa Pal, Adv.

Ms. Manju Bhuteria, Adv. ] for the Liquidator

Mr. R. Auddy, Adv.

Mr. A. Goptu, Adv.

Mr. N. Jain, Liquidator

Mr. S. Chakraborty, Adv. ] for the Respondent in IA 1550 of 2023

Mr. S. Bhattacharjee, Adv.

Ms. S. Gupta, Adv.

Ms. N. Roy, Adv.

**ORDER**

1. Ld. Counsel for the parties present.

**2. IA(I.B.C)/1966(KB)2023:**

- Rejoinder Affidavit, if any, be filed within a period of 7 days as a last opportunity.
- List this matter on **19.08.2024**.

**3. IA(I.B.C)/608(KB)2024 & IA(I.B.C)/468(KB)2024:**

- Rejoinder Affidavit, if any, be filed within a period of 7 days as a last opportunity.

b. List this matter on **19.08.2024**.

**4. IA(I.B.C)/1550(KB)2023 & IA(I.B.C)/1559(KB)2022:**

a. Ld. Counsel appearing for Bank seeks to take instruction in regard to towards the CIRP Costs and make submissions or file their Reply Affidavit within a period of two weeks.

b. **List this matter on 19.08.2024.**

**5. IA(I.B.C)/446(KB)2023:**

a. It is submitted that the matter pending before the Hon'ble NCLAT has been dismissed.

b. It is submitted by Ld. Counsel appearing for the Liquidator that the Corporate Debtor is being sold as a going concern.

c. **List this matter on 19.08.2024.**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**